

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 399 /Confdl. /2010
II-3-1/2010

Bilaspur, dated the 11th August, 2010

The following Civil Judge Class-II as mentioned in Column no. (2) of the table below is, hereby, transferred from the place mentioned in Column No. (3) to the place mentioned in Column No. (4) in the capacity as mentioned in Column No. (6) from the date he assumes charge of his office, viz.: -

TABLE

Sr. No.	Name of Civil Judge Class-II	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
01.	Shri Umesh Kumar Chauhan, II Civil Judge Class-II	Dhamtari	Kurud	Dhamtari	II Civil Judge Class II, Dhamtari at Kurud

BY ORDER OF THE HON'BLE HIGH COURT


(A.K. SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 400 /Confdl. /2010
II-3-1/2010

Bilaspur, dated the 11th August, 2010

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
2. Private Secretary to Hon'ble Shri Justice I.M. Qudusi, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.

10. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
15. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information and necessary action.
17. Shri Umesh Kumar Chauhan, II Civil Judge Class-II, Dhamtari for information and compliance.
18. District & Sessions Judge, Dhamtari for information. He is requested to send handing over charge report of the concerned Officer to this Registry.
19. District & Sessions Judge, Raipur/ Bastar (Jagdalpur)/ Mahasamund/ Durg/ Dakshin Bastar (Dantewara)/ Surguja (Ambikapur)/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Rajnandgaon/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Jashpur/ Bilaspur/Koriya (Baikunthpur) for information.
20. Shri Prabhat Kumar Shastri, Legal Advisor, Chhattisgarh Lok Ayog, Near Gandhi Chowk (Old Malaria Office), Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
21. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
23. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
24. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
25. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
27. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
28. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
29. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(A.K SHRIVASTAVA)
REGISTRAR GENERAL